

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.228 - IA/360(AHM)2023
in
CP(IB) 848 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Invesco Asset Management (India) Pvt Ltd
V/s
Sintex Industries Ltd

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.
For the SRA : Mr. Karan Vin, Adv. a.w Raheel Patel, Adv. & Mr. Aalay
Shah, Adv. R- 2 to 4
For the Respondent : Mr. Ishan Shah, Adv. a.w Mr. Pavan Godiawala, Adv.

ORDER

IA/360(AHM)2023

Ld. Counsel for the applicant has complied the order.

List for final hearing on 26.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)